

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1080/252/ND/2018

IN THE MATTER OF:

M/s Pr. Commissioner of IT-6

...PETITIONER

Vs.

M/s Morven Security services Pvt. Ltd. &Anr.

...RESPONDENT

Section

Under Section 252

Order delivered on 28.11.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

**:Ms. Vilihooti Malhotra, Sr.
standing counsel, Mr.**

Siddharth Manocha, Advocate

For the ROC

:Mr. Alok Pandey, AROC

ORDER

Learned counsel for the applicant is present and seeks some time to file additional document. Post the matter to 22nd January, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(Abni Ranjan Kumar Sinha)
Member (J)**